



**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER (JUDICIAL)**

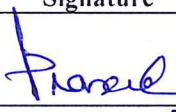
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.06.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.39/09/HDB/2018
NAME OF THE COMPANY	Ind Barath Thermal Power Ltd
NAME OF THE PETITIONER(S)	Gandhar Oil Refinery(India) Limited
NAME OF THE RESPONDENT(S)	Ind Barath Thermal Power Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. Vinesh Reddy	Adv	9391033688	
M. Dhruv Reddy	Adv		

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DVA S. Lal Prasad	Advocate	9440234074	

**ORDER**

Matter is listed today again for clarification. Counsel on both sides present. Already I heard this matter ...

Therefore the matter is again reserved for orders



Member (J)